

CIRCULAR NO. 10 OF 2021

Sub :- Approved schedule for organizing National Lok Adalats during the year, 2021.

Ref :- E-mail received from Mumbai District Legal Services Authority, Bandra, Mumbai on 25th January, 2021.

All the concerned are hereby informed that, the Hon'ble Executive Chairman, National Legal Services Authority has been pleased to approve the following schedule for organizing National Lok Adalats during the year, 2021. A schedule for National Lok Adalats to be held in the year 2021 is as under.

Sr. No.	Month	Dates
1.	April	10 th April, 2021
2.	July	10 th July, 2021
3.	September	11 th September, 2021
4.	December	11 th December, 2021

The Hon'ble Executive Chairman, has directed that emphasis in the National Lok Adalat is on maximum disposal of cases in the Courts, by scrupulously following all precautionary measures to prevent the spread of Covid-19 virus, as per the guideline issued by Hon'ble High Court, Government of India and Maharashtra.

All the Judicial Officers working on the establishment of this Court are, therefore, requested to take necessary steps to comply with the directions of the Hon'ble Executive Chairman in letter and spirit, so as to achieve better results in all the ensuing National Lok Adalats.

COURT OF SMALL CAUSES }
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MUMBAI : 25th JANUARY, 2021 }
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(S. C. More)
Chief Judge